

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/145/241/AMR/2019		241	Anitha Rayapati & 2 others Vs Gogineni Tobaccos Ltd & 11 others

**ORDER**

**Present:** Mr. Bikki Raveendra Babu, Proxy counsel for the Petitioners.

Mr. Chigurupati Raveendra Babu, Ld. Counsel for R4.

Dr. S. V. Ramakrishna, Ld. Counsel for R1 to R3 & R5.

Counter not filed. For filing counter, list the matter on 11.06.2024 as a last chance.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)